

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 113/RC/2015

**Coram:
Shri Gireesh B.Pradhan, Chairperson
Shri A.S.Bakshi, Member**

Date of Order : 21.4.2015

In the matter of

Regulatory Compliance Application for change of name of inter-State transmission licence of Vizag Transmission Limited.

**And
In the matter of**

Vizag Transmission Limited
C/o GM I/C (TBCB & RC),
Power Grid Corporation of India Limited, Saudamini, Plot No. 2, Sector-29
Gurgaon-122 001 **..Applicant**

Vs.

1. Tamil Nadu Generation and Distribution Company Limited (TANGEDCO),
NPKRR Malligai, 144, Anna Salai, Chennai 600 002
2. Northern Power Distribution Company of Andhra Pradesh Limited
(APNPDCL), H.No. 2-5-3 1/2, Vidyut Bhawan, APNPDCL,
Corporate Office, Nakkal Gutta, Hanamkonda, Warangal-506 001
3. Eastern Power Distribution Company of Andhra Pradesh Limited
(APEPDCL), 3rd Floor, Corporation Office P & T Colony,
Seethmmadhara, Vishakhapatnam-530 013
4. Southern Power Distribution Company of Andhra Pradesh Limited
(APSPDCL), Srinivassa Kalyana Mandapam Backside,
Tiruchanoor Road, Kesavayan Gunta, Tirupati-517 501
5. Central Power Distribution Company of Andhra Pradesh Limited
(APCPDCL), 6-1-50, Corporate Office,
Mint Compound, Hyderabad- 500 063
6. Bangalore Electricity Supply Company Limited (BESCOM)



K.R.Circle, Bangalore-560 001

7. Gulbarga Electricity Supply Company Limited (GESCOM)
Station Main Road, Gulbarga
8. Hubli Electricity Supply Company Limited (HESCOM)
Navanagar, PB Road, Hubli
9. Mangalore Electricity Supply Company Limited (MESCOM)
Paradigm Plaza, AB Shetty Circle, Mangalore-575 001
10. Chamundeshwari Electricity Supply Company Limited (CESCOM)
927, LJ Avenue, Ground Floor, New Kantharaj Urs Road,
Saraswatipuram, Mysore-570 009
11. Kerala State Electricity Board (KSEB),
Vaidyuthi Bhavanam, Pattom,
Trivandrum-695 004
12. Electricity Department, Govt. of Puducherry (PED)
Puducherry-695 004
13. Electricity Department, Govt. of Goa (GED),
Vidyut Bhawan, Panaji, Goa-403 001
14. Lanco Kondapalli Power Limited (LKPL),
Plot No. 4 Software Units layout, HITEC City,
Madhapur, Hyderabad-500 081
15. Central Transmission Utility (CTU),
Saudamini, Plot No. 2, Sector 29, Gurgaon
16. Power Company of Karnataka Limited,
5th Floor, KPTCL Building,
Kaveri Bhawan, Bangalore-560 009

...Respondents

REC Transmission Projects Company Limited,
Core-4, SCOPE Complex, 7 Lodhi Road,
New Delhi-110 003

...Proforma Respondents

**And
In the matter of**

POWERGRID Vizag Transmission Limited
C/o GM I/C (TBCB & RC),
Power Grid Corporation of India Limited, Saudamini, Plot No. 2, Sector-
29, Gurgaon-122 001



ORDER

This Regulatory Compliance application has been filed by the Vizag Transmission Limited (hereinafter referred to as 'licensee') for change of name of the company from 'Vizag Transmission Limited' to 'Powergrid Vizag Transmission Limited'.

2. By order dated 8.1.2014 in Petition No. 193/TL/2013, Vizag Transmission Limited was granted inter-State transmission licence to undertake the business of establishing, commissioning, operation and maintenance of the transmission system comprising of Srikakulam PP-Vemagiri-II Pooling Station 765 kV D/C transmission line and Khammam (Existing)- Nagarjuna Sagar 400 kV D/C transmission line, in accordance with the provisions of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions of Transmission licence and other related matters) Regulations, 2009.

3. The applicant has submitted that the name of the company has been changed from 'Vizag Transmission Limited' to 'Powergrid Vizag Transmission Limited' with effect from 28.11.2014. The certificate dated 28.11.2014 issued by the Registrar of Companies, Delhi has been placed on record under affidavit.



4. We have considered the submission of the applicant and perused documents on record.

5. Consequent to issue of certificate by the Registrar of Companies, Delhi, as noted above, we direct that the name of the licensee be changed from 'Vizag Transmission Limited' to 'Powergrid Vizag Transmission Limited' in the Commission's records.

6. A copy of this order be sent to the Central Government in Ministry of Power, Central Electricity Authority and Power Grid Corporation of India Ltd (CTU) in terms of sub-section (7) of Section 15 of the Electricity Act, 2003 for their information and record.

7. We direct that necessary endorsement be made on the licence issued to the applicant with regard to change of name of the licensee. Except the name, there shall not be any change in the terms and conditions of the licence.

8. The petition stands disposed of accordingly.

Sd/-
(A.S.Bakshi)
Member

sd/-
(Gireesh B.Pradhan)
Chairperson

